

(c) and (d) Do not arise.

**Availability of Foreign Loans after withdrawal of Sanctions**

1883. SHRI R. SARATH KUMAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the countries which have lifted sanction against India imposed after the Nuclear Test Explosion;

(b) whether the sanction have been lifted without imposing any condition;

(c) if so, the details thereof;

(d) whether after lifting of the sanctions submit foreign loan/aid would be available for developmental and other projects; and

(e) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH): (a) All countries have lifted sanctions against India, with the latest being the USA on the 22nd September, 2001, and Japan on the 26th October, 2001.

(b) Yes, Sir.

(c) Does not arise.

(d) and (e) As a result of the lifting of sanctions, foreign and multilateral assistance would be available for all developmental projects, and not merely for basic human needs projects.

**New Passport Collection Centres**

1884. SHRI K. RAHMAN KHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are planning to open new passport collection centers across the country; and

(b) if so, whether any such collection center is likely to be opened in Karnataka in view of huge rush in Bangalore office?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH): (a) No, Sir. The Government is working to decentralise the